

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1750/2023

UNION OF INDIA & ANR.

Appellant(s)

VERSUS

MOHAMMAD SALEEM & ORS.

Respondent(s)

(IA No. 31201/2023 - INTERVENTION/IMPLEADMENT)

Date : 15-09-2023 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KUMAR
[IN CHAMBERS]

For Appellant(s)

Mr. Karunakar Mahalik, Adv.
Mr. Arvind Kumar Sharma, AOR

For Respondent(s)

Ms. Neha Rathi, AOR
Mr. Arvind Kumar Sharma, AOR

UPON hearing the counsel, the Court made the following
O R D E R

IA No. 31201/2023

1. By way of this application, the existing appellants seek to bring on record the Directorate of Ordnance (Coordination & Services), rep. by Deputy Director General, Field Unit Kanpur, OFC, Kalpi Road, Kanpur-208 009, as appellant No.3 in the civil appeal.
2. Accepting their plea, the I.A. is allowed.
3. Amended memo of Parties shall be filed within four weeks.

(NARENDRA PRASAD)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)